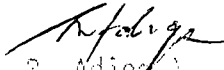


17.
14.9.1993

RA 290/93 in P. D. Aditya
CCP 191/89 in vs.
OA 202/86 Union of India.

None appeared though the case was called twice.
The main case has been finally disposed of on
23.1.1989. The review application is accordingly
dismissed.


(S. R. Adiga)
Member (A)


(V. S. Halimath)
Chairman

as